

Aircraft Factory in Delhi

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- *9. { Shri Bade:
 Shri B. P. Yadava:
 Shri Dhaon:
 Shri Bishanchander Seth:
 Shri Buta Singh:
 Shri Bibhuti Mishra:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri Mohan Swarup:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government are considering a proposal to set up an aircraft factory in Delhi;

(b) if so, whether in public sector or private sector;

(c) the total capital investment on this factory; and

(d) the type of components this factory will manufacture?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) No, Sir.

(b) to (d). Do not arise.

श्री बड़े : यह चीज समाचार पत्रों में आई थी कि दिल्ली में एयरक्राफ्ट फैक्ट्री होने जा रही है मैं जानना चाहता हूँ कि क्या गामन ने किसी मुल्क में विचार विमर्श किया है, कोई कॉलेजॉरेशन किया है और क्या यह नवान विचारधीन है ?

Shri Raghuramaiah: I think there was a mis-conception about this. What was registered in Delhi was the company which was to manufacture the MIG complex and the registration had to be done here because the units, three of them, are in different States. The head office is now in Delhi. Therefore, this registration has been done in Delhi.

श्री यशपाल सिंह : इस कारखाने के स्थापित होने के बाद हमारी रिजवायरमेंट्स किस हद तक पूरी हो जायेंगी।

अध्यक्ष महोदय : कहां कारखाना स्थापित हो रहा है ?

Shri Ramanathan Chettiar: May I know whether this manufacturing unit will be located outside Delhi or in Delhi?

Mr. Speaker: It has been answered. Next Question.

Border Raids by Pakistan

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- *10. { Dr. L. M. Singhvi:
 Shri Prakash Vir Shastri:
 Shri Mohan Swarup:
 Shri Raghunath Singh:
 Shri P. C. Borooh:
 Shri Yashpal Singh:
 Shri Bishanchander Seth:
 Shri B. P. Yadava:
 Shri D. D. Mantri:
 Shri Ramchandra Ulaka:
 Shrimati Renuka Ray:
 Shri D. C. Sharma:
 Shri Vishram Prasad:
 Shri Onkar Lal Berwa:
 Shri Gokaran Prasad:
 Shri Umanath:
 Shri S. M. Banerjee:
 Shri Bibhuti Mishra:
 Shrimati Savitri Nigam:
 Shri Kapur Singh:
 Shri Narasimha Reddy:
 Shri Gulshan:
 Shri Daljit Singh:
 Shri A. P. Sharma:
 Shri D. N. Tiwary:
 Shri P. C. Deo Bhanj:
 Shri P. K. Ghosh:

Will the Prime Minister be pleased to state:

(a) whether there were any border violations, intrusions and frings into Indian territory from East and West Pakistan since 21st September, 1963 to date; and

(b) if so, the particulars thereof, the loss of life and property suffered by either side and the action taken by the Government of India in each case?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No

incidents of any importance were reported from our borders with West Pakistan. The Gujarat, Rajasthan and Punjab borders were more or less free of any violation or incident during the period 21st September—31st October, 1963.

Several intrusions and violations from East Pakistan were however reported from the borders of Assam, Tripura and West Bengal. Some of these incidents led to violence and also firing.

Detailed upto date information regarding these incidents is being collected from the State Governments concerned and will be laid on the Table of the House in due course.

Dr. L. M. Singhvi: May I know whether it is a fact that there has been an increasing concentration of Pakistani troops and their movements along our eastern borders and that they have been able to beat our men and carry out raids with impunity? If that is so, how do the Government view it and what permanent measures of redress and prevention do the Government propose to undertake?

Shrimati Lakshmi Menon: We are doing everything to maintain the security along these borders, especially the East Pakistan border. But this security is the responsibility of the State Government.

WRITTEN ANSWERS TO QUESTIONS

Conference of Senior Officers of NEFA

- *11. { **Shri P. C. Borooah:**
- { **Shri Hem Barua:**
- { **Shri Rishang Keishing:**

Will the Prime Minister be pleased to state:

(a) whether a conference of Senior Officers of NEFA was held in September this year to discuss among others

the question of gradual relaxation of the inner line restrictions in NEFA and emotional integration of the people of NEFA;

(b) if so, the decisions taken at the conference; and

(c) the action since taken in the light of those decisions?

The Parliamentary Secretary to the Minister of External Affairs (Shri D. Ering): (a) The Inner Line Regulation was not an item on the agenda of the Senior Officers conference. Measures to assist national integration were, however, discussed.

(b) The detailed recommendations of the conference are under study. However, no recommendation was made to modify the Inner Line Regulation. The discussions covered topics like cultural exchanges, local trade facilities for NEFA people on visits to the plains, educational facilities for NEFA students to study all over India and material for school text-books.

(c) It has always been the policy of Government to liberalise the issue of Inner Line permits in areas of NEFA where communications and other facilities have improved. This process continues.

Decoding of Messages by Chinese

- { **Shri Hem Barua:**
- { **Shri Bishanchander Seth:**
- { **Shri B. P. Yadava:**
- { **Shri Dhaon:**
- { **Shri Chattar Singh:**
- { **Shri Yashpal Singh:**
- { **Shri Bade:**
- { **Shri Buta Singh:**
- *12 { **Shri Kachhavalya:**
- { **Shri Maheswar Naik:**
- { **Shri S. N. Chaturvedi:**
- { **Shri Prakash Vir Shastri:**
- { **Shri Sidheshwar Prasad:**
- { **Shri A. N. Vidyalkankar:**
- { **Shri Balkrishna Wasnik:**
- { **Shri Brij Raj Singh—Kotah:**
- { **Shri Hari Vishnu Kamath:**

Will the Prime Minister be pleased to state:

(a) whether his attention has been